

विवरण

जोधपुर में स्टॉक एक्सचेंज खोलने के लिए जिन व्यक्तियों, फर्मों अथवा स्टॉक एक्सचेंजों ने अनुरोध किया है उनके नाम

1. श्री सुधीर भसाली
2. श्री जवाहर लाल मूंदड़ा
3. राजस्थान स्टॉक एक्सचेंज लिमिटेड, जोधपुर
4. मारवाड चैम्बर ऑफ कॉमर्स एण्ड इंडस्ट्री, जोधपुर
5. जोधपुर शेयर ब्रोकर्स एसोसिएशन, जोधपुर

Re-examining deduction of tax at source on interest

1082. SHRI PRAMOD MAHAJAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government are reconsidering the decision to tax at source the interest earned on deposits in banks;

(b) if so, what are the details; and

(c) if not, what are the reasons?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) No, Sir.

(b) Does not arise.

(c) The deduction of tax at source from interest earned on bank deposits has been introduced as a measure of better tax compliance. This measure will help the Gov-

ernment in bringing within the tax net unaccounted and undeclared incomes which are deposited in banks.

Release of dollars to students going abroad

1083. SHRI N. E. BALARAM:

SHRI CHATURANAN MISHRA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government are releasing dollars for students going abroad for studies; and

(b) if so, the number of students who were allotted dollars and how much per student during the year 1990 and so far in 1991?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) The Reserve Bank of India and selected branches of banks authorised to deal in foreign exchange are releasing foreign exchange to students going abroad for higher studies on the basis of prescribed guidelines.

(b) Details of number of students who were allotted foreign exchange and the average amount of foreign exchange per student during 1990 and 1991 (January to August) are as under:

Year	Number Students	Total Amount of Foreign Exchange Allotted	Average Amount Released per Student
1990	6,276	Rs. 86.62 crores	Rs. 1.38 lakhs
1991 (January-August)	4,419	Rs. 80.98 crores	Rs. 1.83 lakhs

Financial assistance from Netherlands

1084. SHRI SYED SIBTEY RAZI: Will the Minister of FINANCE be pleased to state:

(a) whether some financial assistance has been received from Netherlands during current year;

(b) if so, what are the details thereof;

(c) whether some specific areas have been earmarked for utilising this assistance;

(d) if so, what are the details thereof and if not, the reasons therefor;

(e) whether some concept of budget sup-

port assistance has also been developed with this assistance; and

(f) if so, the details thereof together with advantages of this concept?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) Yes, Sir.

(b) In 1991-92, we have received Dfl. 91.108 million upto 31-10-91 as Dutch aid. Of this, Dfl. 35.152 million was received as loan and Dfl. 55.965 million as grants.

(c) Yes, Sir.

(d) Dutch assistance is currently being utilised in the sectors of rural water supply, environment, women's development, irrigation, agriculture, non-conventional energy sources and surface transport. However, suitable proposals in other sectors can also be considered for Dutch funding.

(e) Yes, Sir.

(f) The details of how to operationalise this idea are being worked out. At the conceptual stage, the perceived advantage is that Dutch aid for budget support will be given without involving the donor country in the details of project implementation.

Memorandum by Reserve Bank of India Employees Association

1085. SHRI RAMDAS AGARWAL: Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India Employees Association in a memorandum submitted to the high level Narasimha Committee in Financial Sector reforms has demanded abolition of the Banking Division of his Ministry; and

(b) whether it is also a fact that Reserve Bank of India Employees Association has demanded that the proposed move "to delink inspection and supervision of Banks" should be shelved; if so, what is the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b) Government have had no occasion to examine the contents of the various memoranda submitted for the consideration of the Committee on the Financial System.

सरकार के गैर विकासीय योजना व्यय में वृद्धि

1086. श्री राम जेटमलानी :

डा० जितेन्द्र कुमार जैन :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पिछले एक दशक से देश में गैर विकासीय योजना व्यय में निरन्तर वृद्धि हो रही है ;

(ख) यदि हाँ, तो वर्ष 1980-81 और 1989-90 के दौरान क्रमशः इस मद पर वास्तव में कितना-कितना व्यय हुआ था ;

(ग) क्या सरकार जॉल वर्ष में इस व्यय में कटौती करने के कोई प्रयास कर रही है ; और

(घ) यदि हाँ, तो इस संबंध में अब तक उपलब्ध तथ्यों के आधार पर कितनी घनराशि की कटौती किये जाने की संभावना है ?

वित्त मंत्रालय में राज्य मंत्री (श्री शशीलाराम पोटमुखे) : (क) योजना विकास का एक सधन है और इसलिए योजना में शामिल किये गये सम्पूर्ण व्यय को विकासात्मक व्यय के रूप में लिया है ।

(ख) से (घ) प्रश्न नहीं उठता है ।